

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (DIVYANGJAN)  
LOK SABHA

UNSTARRED QUESTION No. 329  
TO BE ANSWERED ON 18.07.2017

Empowerment of Differently abled Persons

329 : SHRI RAJENDRA AGRAWAL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has formulated any scheme for empowerment of differently abled persons in the country, if so, the details and the status of implementation of the schemes, State-wise;
- (b) whether the Government proposes to set up old age homes for the differently abled persons and if so, the details thereof;
- (c) the total funds allocated, released and the actual expenditure incurred for the empowerment of these persons during each of the last three years and the current year along with the projection of financial resources for the next three years, State-wise;
- (d) whether the Government proposes to facilitate/empower the differently abled persons so as to enable them to earn their livelihood with dignity; and
- (e) if so, the details thereof along with the efforts made so far in this regard?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI KRISHANPAL GURJAR)

(a): Yes, Sir. The Department formulated following major schemes towards empowerment of persons with disabilities and are implemented.

(i) **Deendayal Disabled Rehabilitation Scheme (DDRS)**

The Department of Empowerment of Persons with Disabilities is implementing a Central Sector Scheme, namely, Deendayal Disabled Rehabilitation Scheme (DDRS) under which grant-in-aid is provided to Non-Governmental Organizations (NGOs) running projects for the welfare of Persons with Disabilities (PwDs) aimed at enabling to reach and maintain their optimal, physical, sensory, intellectual, psychiatric or social functional levels.

(ii) **Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP).**

Under ADIP Scheme the funds are released to various Implementing Agencies to assist the needy disabled persons in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhance their economic potential.

(iii) **Scheme for Implementation of Persons with Disabilities Act, 1995 (SIPDA)**

Under the scheme, Grant-in-aid is provided to State Governments and various bodies set up by the Central and State Government, particularly relating to rehabilitation and provision of barrier-free access.

(iv) **Scholarship schemes:**

The Ministry provides scholarship schemes for students with disabilities such as Pre-matric, Post-metric, Top Class Education and National Fellowship Schemes. The objectives of the schemes are to provide financial assistance to the students with disabilities for studying in pre-matric, post matric and Post Graduate courses in some Institutes of Excellence as notified in the scheme.

(b) At present, there is no Scheme in this Ministry for setting up of old age homes for persons with disabilities. However, the Department of Social Justice and Empowerment of this Ministry implements a Central Sector Scheme of Integrated Programme for Older Persons (IPOP) under which grants are given for running and maintenance of old age homes, day care centres, mobile Medicare units etc for the older destitute. The main objective of the scheme is to improve the quality of life of older persons by providing basic amenities like shelter, food, medical care and entertainment opportunities, etc. Implementing agencies eligible for assistance under the scheme are Panchayati Raj institutions/local bodies, non-government voluntary organizations, institutions or organizations set up by Government as autonomous/subordinate bodies, Government recognized educational institutions, charitable hospitals/nursing homes, and recognized youth organisations such as Nehru Yuvak Kendra Sangathan (NYKS) and in exceptional cases the State Governments/UT administrations. Grants-in-aid is also admissible to the NGOs for running old age homes, for even persons with disabilities under the scheme of Integrated Programme for Older persons.

(c) State-wise details of funds under DDRS, ADIP, Scholarship Schemes are at Annexure I to IV.

As far as projections of financial resources for next three years is concerned, the allocation of Budget is an annual exercise carried out in consultations with the Finance Ministry; and hence no such information is available.

(d) (d) and (e) : The Government has also recently notified the Rights of Persons with Disabilities Act, 2016. The new Act provides for more entitlements for persons with disabilities including increased reservation in vacancies in Government jobs from 3% to 4% for certain persons or class of persons with benchmark disability.

Further, the Department of Empowerment of Persons with Disabilities (DEPwD), Ministry of Social Justice and Empowerment has launched the National Action Plan (NAP) for skill training of persons with disabilities, in collaboration with the Ministry of Skill Development and Entrepreneurship (MSDE) on 21<sup>st</sup> March 2015. In order to implement NAP, a panel of Empanelled Training Partners (ETPs) has been prepared comprising 202 organizations including 14 Govt. Organizations and 188 Voluntary Organizations (VOs).

Apart from these Empanelled Training Partners (ETPs) skilling of PwDs is also being done through 7 National Institutes (NIs), National Handicapped Finance and Development Corporation (NHFD - a PSU under DEPwD) and Vocational Training Centers (VTCs) run by Voluntary Organizations as a part of Deendayal Disabled Rehabilitation Scheme.

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Annexure referred in part (c) of Lok Sabha Question No. 329 for answer on 18.07.2017.

Annexure-I

State/UTs wise Notional Allocation and funds utilized under DDRS during the last three years and current year  
(Amount Rupees in Lakhs)

S.No.	Name of the State	2014-15		2015-16		2016-17		2017-18	
		Notional Allocation	Amount Released/Utilised	Notional Allocation	Amount Released/Utilised	Notional Allocation	Amount Released/Utilised	Notional Allocation	Amount Released/Utilised
1	Andhra Pradesh	900.00	937.24	764.10	826.83	527.00	704.9	676.75	252.61
2	Arunachal Pradesh	50.00	0.00	2.60	6.74	4.00	9.64	9.35	0.00
3	Assam	300.00	156.81	155.10	88.92	87.00	72.85	117.15	5.02
4	Bihar	500.00	55.20	269.00	62.03	194.00	24.31	232.80	0.00
5	Chhattisgarh	20.00	32.88	112.30	47.49	59.00	17.51	72.21	5.30
6	Delhi	300.00	77.62	116.40	197.81	106.00	74.25	88.79	47.67
7	Goa	20.00	10.09	11.90	8.87	9.00	4.89	7.48	0.00
8	Gujarat	200.00	63.45	170.50	47.24	109.00	32.2	134.04	12.32
9	Haryana	300.00	121.77	143.20	117.94	106.00	103.05	146.82	34.62
10	Himachal Pradesh	80.00	8.79	28.40	20.53	24.00	22.61	33.91	2.00
11	Jammu & Kashmir	20.00	19.46	48.10	9.58	32.00	3.25	35.13	0.00
12	Jharkhand	30.00	7.30	80.80	2.45	52.00	0.94	69.93	0.00
13	Karnataka	500.00	102.82	268.20	77.52	145.00	96.73	181.79	24.75
14	Kerala	800.00	567.05	520.00	362.25	276.00	420.17	426.26	136.03
15	Madhya Pradesh	400.00	135.14	267.80	132.69	190.00	99.75	218.70	32.32
16	Maharashtra	500.00	250.45	486.20	141.47	288.00	221.47	443.23	91.27
17	Manipur	500.00	225.11	178.20	284.38	151.00	220.89	220.96	43.79
18	Meghalaya	100.00	36.61	31.40	45.86	24.00	54.5	55.46	14.67
19	Mizoram	50.00	23.93	18.30	11.25	9.00	7.38	6.77	0.00
20	Nagaland	50.00	0.00	2.90	0.41	2.00	0	3.85	0.00
21	Odisha	700.00	363.29	418.20	445.1	302.00	309.19	383.00	101.40
22	Pondicherry	10.00	7.18	10.80	14.83	10.00	7.16	20.03	7.16
23	Punjab	150.00	119.00	143.80	46.23	68.00	68.95	114.04	8.80
24	Rajasthan	250.00	101.66	278.70	139.18	205.00	119.31	246.17	20.64
25	Sikkim	10.00	0.00	1.80	0	1.00	0	1.62	0.00

26	Tamil Nadu	500.00	68.89	185.90	234.29	201.00	98.77	182.47	9.02
27	Tripura	10.00	8.44	14.70	1	8.00	8.45	15.04	1.41
28	Uttar Pradesh	1000.00	463.42	674.30	550.16	507.00	366.71	680.86	154.07
29	Uttrakh and	50.00	50.88	57.60	41.47	42.00	28.01	41.12	0.00
30	West Bengal	1000.00	143.43	358.00	304.34	281.00	361.66	464.49	36.60
31	Andman and Nicobar	0.00	0	0.07	0	0.00	0	0.59	0.00
32	Chandigarh	0.00	0.00	2.70	0	1.00	0	1.32	0.00
33	Dadra & Nagar Haveli	0.00	0.00	0.30	0	0.00	0	0.29	0.00
34	Daman & Diu	0.00	0.00	0.20	0	0.00	0	0.19	0.00
35	Lakshadweep	0.00	0.00	0.20	0	0.00	0	0.14	0.00
36	Telanga na	900.00	850.13	776.70	750.13	477.00	702.3	667.08	253.53
	Total	10200.00	5008.04	6599.37	5018.99	4497.00	4261.8	5999.83	1295.00

Annexure referred in part (c) of Lok Sabha Question No. 329 for answer on 18.07.2017.

Annexure - II

State-wise details of funds utilized and number of beneficiaries covered by various Implementing Agencies under ADIP Scheme during the last three years and current year

S. No.	Name of the State / Uts	2014-15		2015-16		2016-17		2017-18	
		Funds utilized (Rs.in Lakhs)	No. of Beneficiaries	Funds utilized (Rs.in Lakhs)	No. of Beneficiaries	Funds utilized (Rs.in Lakh)	No. of Beneficiaries	Funds utilized (Rs.in Lakh)	No. of Beneficiaries
1	Andhra Pradesh	1147.19	21160	421.49	6328	624.29	6173	91.30	787
2	Bihar	250.46	5472	70.80	1108	185.54	3085	179.98	2115
3	Chhattisgarh	340.84	4608	298.96	3772	290.68	3031	10.56	363
4	Goa	12.67	230	8.53	137	3.76	50	-	-
5	Gujarat	192.32	5356	121.98	1700	1726.69	21747	1375.61	19894
6	Haryana	541.66	5689	424.82	4942	790.73	10182	81.3	1265
7	Himachal Pradesh	129.06	8552	59.61	3295	85.99	2305	15.71	445
8	Jammu and Kashmir	76.28	1569	85	994	207.53	2213	5.66	87
9	Jharkhand	368.03	9181	12.79	182	51.94	656	-	-
10	Karnataka	218.18	4001	443.46	6421	373.28	8230	15.04	535
11	Kerala	207.68	3213	203.28	4574	286.92	3955	-	-
12	Madhya Pradesh	656.41	15318	848.38	17341	1639.59	22203	179.16	2539
13	Maharashtra	972.97	22062	1651.3	27065	1296.61	21206	92.49	1455
14	Odisha	311.17	7921	758.83	13429	851.65	12728	120.55	1962
15	Punjab	228.92	2860	1271.83	13373	549.89	8446	167.42	5708
16	Rajasthan	674.82	12712	551.19	9272	997.53	7316	187.54	2173
17	Tamil Nadu	408.68	10183	853.29	9243	333.24	10311	40.07	1117
18	Uttar Pradesh	2605.12	43324	3012.77	41309	3883.75	51725	280.46	3839
19	Uttrakhand	455.74	15168	327.73	5184	306.18	8681	25.15	1596
20	West Bengal	476.58	16246	1150.98	18783	1039.51	19724	337.5	6360
21	Andaman & Nicobar	27.16	750	-	-	10.64	368	-	-
22	Chandigarh	2.75	59	-	-	22.61	223	0.68	14
23	Dadra & Nagar Haveli	12.36	342	1.51	58	2.13	54	-	-
24	Daman & Diu	3.81	83	3.9	35	3.08	60	-	-
25	Delhi	169.31	4208	88.48	3779	571.28	7598	21.28	654
26	Lakshadweep	-	-	-	-	-	-	-	-
27	Puducherry	-	-	-	-	10.07	214	-	-
28	Arunachal Pradesh	5.22	60	7.92	353	8.45	198	-	-
29	Assam	920.25	12962	685.21	9129	541.5	8042	232.18	4533
30	Manipur	111.33	2908	42.31	348	502.9	6477	-	-
31	Meghalaya	36.67	1015	16.26	120	93.26	1493	-	-
32	Mizoram	27.92	415	2.84	31	38.55	579	-	-
33	Nagaland	41.41	616	2.44	19	16.49	432	-	-
34	Sikkim	14.66	332	23.11	420	-	-	-	-
35	Tripura	7.77	150	98.3	1888	190.16	3849	-	-
36	Telangana	72.61	835	111.89	982	172.54	3995	27.50	562
Total		11728.0	23956	13661.19	205614	17708.96	257549	3487.14	58003

Annexure referred in part (c) of Lok Sabha Question No. 329 for answer on 18.07.2017.

Annexure - III

State-wise grant-in-aid released to the State Govts./UTs under the Scheme for Implementation of Persons with Disabilities Act, 1995 (SIPDA) during the last three years and current year

S. No.	State/UT	2014-15 (Rs. in lakh)	2015-16 (Rs. in lakh)	2016-17 (Rs. in lakh)	2017-18 (Rs. in lakh)
1	Andhra Pradesh	--	73.94	--	--
2	Arunachal Pradesh	--	--	--	--
3	Assam	10.00	--	--	--
4	Bihar	--	--	--	--
5	Chhattisgarh	--	15.00	--	688.59
6	Goa	--	--	--	--
7	Gujarat	--	15.00	--	--
8	Haryana	--	--	50.09	22.60
9	Himachal Pradesh	--	3.15	--	--
10	Jammu & Kashmir	6.40	--	57.74	--
11	Jharkhand	5.48	--	--	--
12	Karnataka	--	--	--	--
13	Kerala	--	14.46	--	--
14	Madhya Pradesh	760.63	18.00	19.37	--
15	Maharashtra	--	14.99	1863.34	--
16	Manipur	15.00	--	--	--
17	Meghalaya	--	5.80	107.38	--
18	Mizoram	4.92	--	877.16	--
19	Nagaland	--	249.56	861.27	--
20	Odisha	99.006	--	607.14	--
21	Punjab	--	16.00	5.60	--
22	Rajasthan	150.48	--	--	--
23	Sikkim	11.44	--	578.14	--
24	Tamil Nadu	--	--	796.38	--
25	Telangana	--	--	--	--
26	Tripura	--	--	--	--
27	Uttarakhand	32.71	--	50.06	--
28	Uttar Pradesh	--	79.16	419.58	--
29	West Bengal	--	33.00	157.92	--
30	Andaman and Nicobar Islands	--	--	--	--
31	Chandigarh	--	--	415.38	--
32	Dadar and Nagar Haveli	--	--	--	--
33	Daman and Diu	--	--	--	--
34	Delhi	--	--	1348.43	--
35	Lakshadweep	--	--	--	--
36	Puducherry	14.97	54.17	--	--
	TOTAL	1111.03 lakh	592.23 lakh	8214.98 lakh	711.19 lakh

Annexure referred in part (c) of Lok Sabha Question No. 329 for answer on 18.07.2017.

Annexure-IV(a)

State-wise financial Assistance for Scholarship

Sl.No	State	Pre-Matric Scholarship for Students with Disabilities							
		No. of beneficiary				Amount disbursed (in Rs.)			
		2014-15	2015-16	2016-17	2017-18 (as on 17.5.2017)	2014-15	2015-16	2016-17	2017-18 (as on 17.5.2017)
1	ANDAMAN AND NICOBAR	0	0	0	3	0	0	0	23100
2	ANDHRA PRADESH	0	16	49	12	0	109950	353350	89200
3	ARUNACHAL PRADESH	0	0	3	0	0	0	20800	0
4	ASSAM	0	0	21	0	0	0	140150	0
5	BIHAR	0	7	51	2	0	57450	356350	14700
6	CHANDIGARH	0	11	2	0	0	67550	12200	0
7	CHHATTISGARH	0	1	82	198	0	5850	607450	1260000
8	DADRA & NAGAR HAVELI	0	0	0	1	0	0	0	6100
9	DAMAN & DIU	0	0	0	3	0	0	0	24700
10	DELHI	0	0	3	0	0	0	23500	0
11	GOA	0	0	0	0	0	0	0	0
12	GUJARAT	0	12	99	87	0	84150	735350	672000
13	HARYANA	0	0	2	0	0	0	13800	0
14	HIMACHAL PRADESH	0	36	38	7	0	243400	272450	47500
15	JAMMU AND KASHMIR	0	0	37	0	0	0	248550	0
16	JHARKHAND	0	0	2	1	0	0	17650	8600
17	KARNATAKA	0	38	1299	78	0	253050	9002300	533000
18	KERALA	0	1067	441	686	0	8078150	3435350	5413100
19	LAKSHADWEEP	0	0	0	0	0	0	0	0
20	MADHYA PRADESH	0	74	4426	911	0	555450	30151250	6168600
21	MAHARASHTRA	0	0	14	0	0	0	87050	0
22	MANIPUR	0	0	1	0	0	0	6100	0
23	MEGHALAYA	0	0	11	0	0	0	81900	0
24	MIZORAM	0	0	14	0	0	0	102350	0
25	NAGALAND	0	0	1	0	0	0	6100	0
26	ODISHA	0	792	572	166	0	4824150	4098250	1190000
27	PUDUCHERRY	0	0	0	1	0	0	0	6100
28	PUNJAB	0	0	43	2	0	0	288900	13100
29	RAJASTHAN	0	3	29	57	0	20300	204150	395300
30	SIKKIM	0	0	40	0	0	0	244000	0
31	TAMIL NADU	0	0	23	290	0	0	147700	2153700
32	TELANGANA	0	4	23	3	0	25000	150500	23100
33	TRIPURA	0	0	117	0	0	0	772700	0
34	UTTARAKHAND	0	0	0	0	0	0	0	0
35	UTTAR PRADESH	0	270	298	158	0	1409834	2267600	1159400
36	WEST BENGAL	0	37	186	141	0	267550	1326100	988100
	TOTAL	0	2368	7927	2807	0	16001834	55173900	20189400

Annexure referred in part (c) of Lok Sabha Question No. 329 for answer on 18.07.2017.

Annexure-IV( b)

S.No.	State	Post-Matric Scholarship for Students with Disabilities							
		No. of beneficiary				Amount disbursed (in Rs.)			
		2014-15	2015-16	2016-17	2017-18 (as on 17.5.2017)	2014-15	2015-16	2016-17	2017-18 (as on 17.5.2017)
1	ANDAMAN AND NICOBAR	0	0	1	1	0	0	23105	8220
2	ANDHRA PRADESH	0	15	61	74	0	147510	901456	2366036
3	ARUNACHAL PRADESH	0	0	18	0	0	0	434032	0
4	ASSAM	0	25	84	0	0	220750	1382972	0
5	BIHAR	0	9	355	337	0	64090	8079245	9592298
6	CHANDIGARH	0	14	1	11	0	101223	12800	142565
7	CHHATTISGARH	0	4	36	44	0	28440	292526	735359
8	DADRA & NAGAR HAVELI	0	1	4	1	0	5340	31930	12420
9	DAMAN & DIU	0	0	0	1	0	0	0	18130
10	DELHI	0	128	5	0	0	1054946	38150	0
11	GOA	0	0	0	0	0	0	0	0
12	GUJARAT	0	32	24	0	0	545005	614671	0
13	HARYANA	0	38	55	13	0	453110	1388499	229815
14	HIMACHAL PRADESH	0	0	64	15	0	0	639302	190695
15	JAMMU AND KASHMIR	0	0	110	5	0	0	1584639	204036
16	JHARKHAND	0	0	106	24	0	0	2063866	576240
17	KARNATAKA	0	40	1232	161	0	371679	24567432	3335774
18	KERALA	0	130	376	208	0	1043236	5342136	2715297
19	LAKSHADWEEP	0	0	0	0	0	0	0	0
20	MADHYA PRADESH	0	219	2129	366	0	2263583	26303284	3951103
21	MAHARASHTRA	0	44	267	19	0	690032	4831260	264452
22	MANIPUR	0	27	2	0	0	1263900	37096	0
23	MEGHALAYA	0	3	49	0	0	35470	666570	0
24	MIZORAM	0	0	19	0	0	0	280140	0
25	NAGALAND	0	0	14	0	0	0	208768	0
26	ODISHA	0	1098	31	944	0	6319028	227372	16975672
27	PUDUCHERRY	0	2	0	3	0	31430	0	37455
28	PUNJAB	0	45	20	84	0	598849	372232	2037816
29	RAJASTHAN	0	60	78	384	0	736725	1046039	5887194
30	SIKKIM	0	12	15	0	0	106440	141900	0
31	TAMIL NADU	0	0	136	540	0	0	1688388	9279837
32	TELANGANA	0	10	57	14	0	84070	838115	649400
33	TRIPURA	0	0	143	0	0	0	1455715	0
34	UTTARAKHAND	0	42	3	0	0	493075	30640	0
35	UTTAR PRADESH	0	1545	251	681	0	15367210	6169964	17731240
36	WEST BENGAL	0	22	535	476	0	113650	6503418	9397288
	TOTAL	0	3565	6281	4406	0	32138791	98197662	86338342



Annexure referred in part (c) of Lok Sabha Question No. 329 for answer on 18.07.2017.

Annexure-IV(C)

S. No.	State	Scholarship for Top Class Education for Students with Disabilities					
		No. of beneficiary			Amount disbursed (in Rs.)		
		2015-16	2016-17	2017-18 (as on 17.5.2017)	2015-16	2016-17	2017-18 (as on 17.5.2017)
1	ANDAMAN AND NICOBAR	0	0	0	0	0	0
2	ANDHRA PRADESH	2	2	1	290000	396981	265000
3	ARUNACHAL PRADESH	0	0	0	0	0	0
4	ASSAM	0	2	0	0	180290	0
5	BIHAR	2	3	3	250549	442500	349655
6	CHANDIGARH	0	0	0	0	0	0
7	CHHATTISGARH	0	0	0	0	0	0
8	DADRA & NAGAR HAVELI	0	0	0	0	0	0
9	DAMAN & DIU	0	0	0	0	0	0
10	DELHI	0	2	0	0	515000	0
11	GOA	0	0	0	0	0	0
12	GUJARAT	1	0	0	283000	0	0
13	HARYANA	1	4	0	70122	1062000	0
14	HIMACHAL PRADESH	0	0	0	0	0	0
15	JAMMU AND KASHMIR	0	1	0	0	130000	0
16	JHARKHAND	0	0	0	0	0	0
17	KARNATAKA	3	1	0	591320	265000	0
18	KERALA	0	0	0	0	0	0
19	LAKSHADWEEP	0	0	0	0	0	0
20	MADHYA PRADESH	2	2	2	253088	284200	354000
21	MAHARASHTRA	0	4	1	0	735510	178300
22	MANIPUR	0	0	0	0	0	0
23	MEGHALAYA	0	0	0	0	0	0
24	MIZORAM	0	0	0	0	0	0
25	NAGALAND	0	0	0	0	0	0
26	ODISHA	1	2	0	285000	364781	0
27	PUDUCHERRY	0	0	0	0	0	0
28	PUNJAB	0	0	0	0	0	0
29	RAJASTHAN	1	4	2	255000	864500	530000
30	SIKKIM	0	0	0	0	0	0
31	TAMIL NADU	0	0	0	0	0	0
32	TELANGANA	0	1	0	0	49500	0
33	TRIPURA	0	0	0	0	0	0
34	UTTARAKHAND	0	0	0	0	0	0
35	UTTAR PRADESH	1	11	2	106600	2526631	346893
36	WEST BENGAL	0	3	2	0	790000	354000
	TOTAL	14	42	13	2384679	8606893	2377848

Annexure referred in part (c) of Lok Sabha Question No. 329 for answer on 18.07.2017.

Annexure-IV(d)

Sl No.	State	National Fellowship for Persons with Disabilities					
		No. of beneficiary			Amount disbursed (in Rs.)		
		2014-15	2015-16	2016-17	2014-15	2015-16	2016-17
1	ANDAMAN AND NICOBAR	0	0	0	0	0	0
2	ANDHRA PRADESH	74	111	109	34027720	44904986	36982758
3	ARUNACHAL PRADESH	0	0	0	0	0	0
4	ASSAM	3	5	8	726963	1863645	3471783
5	BIHAR	16	24	20	8297437	9053530	7162522
6	CHANDIGARH	0	0	0	0	0	0
7	CHHATTISGARH	3	4	2	2029735	1390775	786432
8	DADRA & NAGAR HAVELI	0	0	0	0	0	0
9	DAMAN & DIU	0	0	0	0	0	0
10	DELHI	5	16	14	2589713	6459376	5232549
11	GOA	0	0	0	0	0	0
12	GUJARAT	7	11	9	1440363	4591868	3370642
13	HARYANA	12	17	15	5430218	5618238	4574849
14	HIMACHAL PRADESH	2	3	4	741000	895874	1045185
15	JAMMU AND KASHMIR	2	5	7	560000	2317050	2521478
16	JHARKHAND	8	8	9	2662595	2480063	3504977
17	KARNATAKA	14	26	32	5801117	10989898	10369622
18	KERALA	3	10	12	739051	3802048	4689703
19	LAKSHADWEEP	0	0	0	0	0	0
20	MADHYA PRADESH	6	14	17	2689087	4878425	5831483
21	MAHARASHTRA	18	39	41	8903484	12893325	13486212
22	MANIPUR	2	2	0	432293	279638	0
23	MEGHALAYA	0	0	0	0	0	0
24	MIZORAM	0	0	0	0	0	0
25	NAGALAND	0	0	0	0	0	0
26	ODISHA	16	20	24	7303268	7851978	6955912
27	PUDUCHERRY	3	5	5	1203026	2548794	1392400
28	PUNJAB	2	9	9	1088148	3629036	2787288
29	RAJASTHAN	4	13	14	1641094	4130787	4921654
30	SIKKIM	0	0	0	0	0	0
31	TAMIL NADU	31	51	30	11050939	19450935	4596299
32	TELANGANA	0	13	27	0	4192832	10266278
33	TRIPURA	1	2	2	181254	1171418	615602
34	UTTARAKHAND	0	0	0	0	0	0
35	UTTAR PRADESH	58	82	143	26933341	30589812	45347655
36	WEST BENGAL	16	37	36	5980323	13683214	12650080
TOTAL		306	527	589	132452169	199667545	132452169